## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong 28th June, 2017

No. HCM.II/184/2015/2291 : The High Court of Meghalaya,
Shillong is pleased to post the following Grade – III Judicial Officers
under the Meghalaya Judicial Service as under:-

SI. No.	Name	Posting
1	Smti Natalie Ione Dkhar	Judicial Magistrate First Class O/o the District & Sessions Judge East Khasi Hills District Shillong.
2	Smti Desiree Mariette Koksi Sangma Shadap	Judicial Magistrate First Class O/o the District & Sessions Judge West Garo Hills District, Tura
3	Smti Darry Gretta Kharshing	Judicial Magistrate First Class O/o the District & Sessions Judge Ri-bhoi District, Nongpoh
4	Smti Sneha Pangkime D. Sangma	Judicial Magistrate First Class O/o the District & Sessions Judge East Khasi Hills District Shillong.
5	Smti Bandarisha Kharlukhi	Judicial Magistrate First Class O/o the District & Sessions Judge East Khasi Hills District Sohra Sub-Division.
6	Smti Imarbakordor Lyngkhoi	Judicial Magistrate First Class O/o the District & Sessions Judge West Khasi Hills District Nongstoin.
7	Shri Jeremy Ashley Marak	Judicial Magistrate First Class O/o the District & Sessions Judge West Khasi Hills District Mairang Sub-Division.

8	Smti Ishana Rangsa Marak	Judicial Magistrate First Class O/o the District & Sessions Judge West Garo Hills District Tura.
9	Smti Benietta Majaw	Assistant Registrar-Cum-OSD in the Registry, High Court of Meghalaya.
10	Smti Basukshisha Kharbithai	Judicial Magistrate First Class O/o the District & Sessions Judge West Jaintia Hills District Jowai
11	Smti Rikchame Dachi K. Sangma	Judicial Magistrate First Class O/o the District & Sessions Judge East Garo Hills District Williamnagar
12	Shri Balkim Manda Sangma	Judicial Magistrate First Class O/o the District & Sessions Judge East Garo Hills District Dadengre Sub-Division

The above incumbents are to join their repective offices on or before 3rd July, 2017.

### By order

#### REGISTRAR GENERAL

# MemoNo.HCM.II/184/2015/2291A Dated, Shillong 28th June, 2017 Copy for information to:-

- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
- 4. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 5. The Accountant General (A&E), Meghalaya, Shillong.

- The Treasury Officer, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar/Ampati.
- The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar/Ampati for information.
- 8. Smti Natalie Ione Dkhar, Grade-III Judicial Officer.
- Smti Desiree Mariette Koksi Sangma Shadap, Grade-III Judicial
   Officer
- 10. Smti Darry Gretta Kharshing, Grade-III Judicial Officer
- 11. Smti Sneha Pangkime D. Sangma, Grade-III Judicial Officer
- 12. Smti Bandarisha Kharlukhi, Grade-III Judicial Officer
- 13. Smti Imarbakordor Lyngkhoi, Grade-III Judicial Officer
- 14. Shri Jeremy Ashley Marak, Grade-III Judicial Officer
- 15. Smti Ishana Rangsa Marak, Grade-III Judicial Officer
- 16. Smti Benietta Majaw, Grade-III Judicial Officer
- 17. Smti Basukshisha Kharbithai, Grade-III Judicial Officer
- 18. Smti Rikchame Dachi K. Sangma, Grade-III Judicial Officer
- 19. Shri Balkim Manda Sangma, Grade-III Judicial Officer
- 20.System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site

21. Office file

REGISTRAR GENERAL